Payment of equal wages

96. SHRI BISHAMBHAR NATH PAN! E:

DR. LOKES: 1 CHANDRA:

Will the Minister of LABOUR be pleased

- (a) whether it is a fact that women workers are ;>aid less wages than those paid to mei in the three main plantations of tea, coffee and rubber;
- (b) if so what steps have been taken to impleme it the payment of equal wages to v omen: and
- (c) whether the-e has been an increase in the employment of children in the aforesaid plantations?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (at and (b) According to the Report on Third Occupational Wage Survey (1974-75) of Plantation Industries conducted by the Labour Bureau, the average dauv earnings of men -vere higher than those of women in Plantation industry. The average minimum daily wage rate of worren workers in rubber plantations were more than their male counterparts whereas, in coffee and tea plantations, it was less than those Of men. This, however, does not necessarily imply that wage rates fixed for women vorkers were lower than those ior rm n for similar work. The differences v ere mainly due to proportionately Isrge employment of women in compar itively less remunerative occupation . The Equal Remuneration Act, 976 is extended to the Plantation Industry also. The State Governmenis/Union Territories are responsible for the implementation of the Act and the information so far received irorr the State Governments reveals tha most of them have appointed approp:iate Authorities for enforcement of the Act.

(c) According t > th_e Third Occupational Wage Survey conducted by the Labour Bureau, tl e estimated number

of child workers declined in the Coffee Plantations as compared to the first survey, children were not employed in rubber Plantations. The estimated employment of children, however, registered an increase in te_a plantations.

to Questions

Survey of bonded labour

97. SHRI BISHAMBHAR NATH PANDE:

DR. LOKESH CHANDRA:

Will the Minister at LABOUR be pleased

- (a) what is statistics of bonded labour in each State;
- (b) whether a fresh comprehensive survey of bonded labour is proposed to be conducted in the States; and
- (c) whether States have urged the Central Government for additional funds, staff and jeeps?

THE MINISTER. OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) A statement is enclosed. [Vide Cols. 95-96 supra U.Q. 90(a)].

- (b) The State Governments have been requested to undertake urgent and effective steps including undertaking o'f intensive local surveys in suspectible areas and to secure the early eradication of bonded labourers wherever found existing.
- (c) Certain State Governments have requested for Central Government's clearance for utilising the Central grants meant for rehabilitation of freed bonded labour, for purchase of jeeps and strengthening of administrative staff. The matter was considered in consultation with the Planning Commission. The requests of the State Governments were, however,